

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 1260
TO BE ANSWERED ON 28.06.2019**

PRIVATE SATELLITE TV CHANNELS:

1260. SHRI VINCENT H. PALA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the numbers and details of Private Satellite TV Channels permitted to telecast in India in the last five years, year-wise;**
- (b) the number and names of Private TV Channels raided by different Government Agencies during the last five years; and**
- (c) the number and names of Private TV Channels whose Licence has been cancelled during the last five years; and**
- (d) the number of pending cases against the TV Channels as on date, if any?**

ANSWER

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE;
AND MINISTER OF INFORMATION AND BROADCASTING
(SHRI PRAKASH JAVADEKAR)**

- (a) Year-wise details of number of Private Satellite TV Channels permitted in India in the last five years are as under:-**

Year	No. of TV channels permitted
2014-15	40
2015-16	74
2016-17	53
2017-18	34
2018-19	57

Details of the permitted TV channels are available on this Ministry's website on the link <https://www.broadcastseva.gov.in/webpage-User-tvchannels>

(b) & (c) There is no provision of conducting raids on TV channels in the Policy Guidelines for Uplinking / Downlinking of Private Satellite TV Channels, 2011. However, permission granted to TV channels are cancelled for violating the said guidelines. During the last five years, permission has been cancelled in respect of 102 cases, details of which are available on this Ministry's website on the link <https://www.broadcastseva.gov.in/webpage-TV-cancelled>

(d) The Ministry issues Show Cause Notices to the TV channels as and when violations / contraventions of the Uplinking / Downlinking

**Guidelines (2011) come to notice. During the current year, show
cause notices have been issued in 14 cases.**
